

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:183  
ANSWERED ON:26.07.2010  
APPOINTMENT OF STATE COMMISSIONERS  
Dhotre Shri Sanjay Shamrao;Viswanathan Shri P.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) whether several States have not yet appointed the State Commissioners under the Persons with Disabilities (Equal Opportunities, Protection of Rights & full Participation) Act, 1995;
- (b) if so, the details thereof and the reasons therefor;
- (c) the total number of complaints received during each of the last three years and the total number of complaints disposed of to help the beneficiaries during the said period, State-wise; and
- (d) the steps taken/being taken to ensure effective empowerment of the physically challenged person?

**Answer**

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT(D. NAPOLEON)

- (a) & (b) State Commissioners for Persons with Disabilities are working either on full time basis or in addition to their other work, in all the States.
- (c) The details as per available information, of the number of complaints received during each of the last three years and number of complaints disposed off is annexed.
- (d) For empowerment of the persons with disabilities, the Ministry releases grants-in-aid to State Governments/ UTs, Universities, Non-Governmental Organizations etc. for creation of barrier free environment, providing assistive devices, special education, vocational training, pre-school programme, vocational rehabilitation centre and by early intervention through its various schemes/ programmes. Special Employment Exchanges and Special Cells have also been set up for providing placement services. National Handicapped Finance and Development Corporation (NHFDC) provide concessional credit for setting up income generating activities for self-employment. The Persons with Disabilities Rules, 1996 have been amended to prescribe a simplified and decentralized procedure for issuance of Disability Certificate. A Special Recruitment Drive has also been started to fill up backlog of reserved vacancies for persons with disabilities. A scheme of Incentives to Employers in the Private Sector for providing Employment to the Persons with Disabilities have also been launched to provide the employer's contribution for Employees Provident Fund (EPF) and Employees State Insurance (ESI) for 3 years. A new scheme of Inclusive Education for Disabled at Secondary State (IEDSS) is also implemented to cover disabled children in Class IX-XII with the aim to enable all students with disabilities to pursue secondary schooling in an inclusive environment.